

Disputes Settlement & Appellate Tribunal, New Delhi

No. 1/Judicial/Misc./TDSAT/2012

Dated: 20.08.2018

NOTICE

In continuation of this Tribunal's notice dated 16.08.2018.

This is to inform that in view of re-declaration of holiday on account of Idul Zuha(Bakrid) by the Government on 22.08.2018 all matters earlier notified for listing before Registrar Court on 22.08.2018 vide notice under reference shall be taken up now on 23.08.2018.

The earlier notice dated 16.08.2018 may be treated as withdrawn.



Desk Officer

To,

1. Notice Board.
2. TDSAT's website.
3. PPS/Court Master.